

Incidents of naxal attacks

985. SHRI HUSAIN DALWAI:

DR. PRADEEP KUMAR BALMUCHU:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there have been incidents of Naxal attacks on the security forces in the country in the recent past;

(b) if so, the State-wise details thereof including casualties on both the sides;

(c) the details of short term and long term measures taken by Government to tackle the Naxal problem; and

(d) how far these measures have helped Government in tackling the problem of Naxalism?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI R.P.N. SINGH): (a) Yes, Sir.

(b) The State-wise details of Security Force personnel killed and naxals killed is given in Statement (*See* below).

(c) and (d) The Central Government has a two-pronged approach towards combating the LWE insurgency. It supplements the efforts of State Governments through security related and development related interventions. In security related interventions, apart from directly deploying Central Armed Police Forces (CAPFs), the Government of India provides assistance for capacity building of the states through schemes like the Security Related Expenditure (SRE) Scheme, the Special Infrastructure Scheme (SIS), the Construction /Strengthening of Fortified Police Stations Scheme etc.

In addition, other security related interventions include providing helicopters to States, setting up of Counter Insurgency and Anti Terrorism (CIAT) Schools, assistance to raise India Reserve Battalions (IRB), modernization and upgradation of the State Police and their Intelligence apparatus under the Scheme for Modernization of State Police Forces (MPF Scheme) etc.

On the development front, the Central Government is implementing special schemes for LWE affected areas like the Integrated Action Plan (IAP), the Road Requirement Plan-I etc.

It is the belief of the Government of India that a combination of calibrated police action, focused development efforts and improvement in governance are the effective instrumentalities to combat LWE insurgency in the long-term. The efficacy of this policy is being gradually felt and is reflected in the decrease in LWE violence profile during the last two years, although the Maoists still retain their armed strength in core areas.

Statement

*State-wise details of security force personnel killed and
naxals killed in 2013 (upto 31st July, 2013)*

Sl. No.	State	No. of Incidents	Security Forces killed	Naxals killed
1.	Andhra Pradesh	25	1	1
2.	Bihar	114	13	0
3.	Chhattisgarh	200	28	26
4.	Jharkhand	238	27	11
5.	Madhya Pradesh	1	0	0
6.	Maharashtra	46	2	23
7.	Odisha	50	1	4
8.	Uttar Pradesh	0	0	0
9.	West Bengal	1	0	0
10.	Others	3	0	0
TOTAL		678	72	65

SDMA in Uttarakhand

986. SHRIMATI VASANTHI STANLEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many States and UTs have been successful in constituting State Disaster Management Authority (SDMA), State Executive Committee (SEC) and District Disaster Management Authority (DDMA) as per the Disaster Management Act, 2005;